

No separate figures of remittances received by educational and charitable institutions are available. At present there is no law or machinery to check the inflow of foreign money into India. However, legislative proposals are being finalised for the purpose of imposing suitable restrictions on the receipt of fund from foreign associations, agencies or individuals otherwise than in the course of ordinary and bona fide transactions. The Bill will be introduced at an early date.

Assistance to States

*440. SHRI C. K. JAFFER SHARIEF: Will the Minister of FINANCE be pleased to state :

(a) the number of States which have received Out-of-Plan Assistance from the Centre for certain specific products during the current years;

(b) what percentage of assistance was given as grant and what percentage as loan;

(c) whether Government of Mysore have also requested the Central Government to give some special grants; and

(d) if so, the action taken thereon ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). During the current year so far no non-P an assistance has been given to any State for any specific projects.

(c) and (d). The reference presumably is to the request of the Government of Mysore for special assistance outside the State Plan ceilings, for the Kalinadi Power Project. The Government of India have agreed in principle to meet the expenditure in this project during remaining period of the Fourth Plan. The quantum of funds to be provided for this purpose has not been finalised.

UNDP Assistance to India during Fourth Plan

4180. SHRI VAYALAR RAVI : Will the Minister of FINANCE be pleased to state :

(a) whether Government have prepared any programme which envisages United Nations Development Programme assistance

spread over a period of seven years covering the remaining two years of the Fourth Plan and the entire Fifth Plan;

(b) if so, the main features thereof; and

(c) up to what level the United Nations Development Programme has promised assistance to this scheme ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) Yes, Sir.

(b) We had submitted to the United Nations Development Programme a Country Programme envisaging technical assistance of the order of \$ 89 million over the seven-year period 1972-1979. In our Country Programme, there is a large list of projects, covering the major developmental sectors, namely, Agriculture, Scientific Research, Irrigation & Power, Transport & Communications, Industry & Minerals, Labour Welfare & Craftsmanship, Computer Based Projects, Education, Housing & Urban Development, Rural Water Supply, Foreign Trade and Emerging Technology. Our effort is to incorporate this assistance in our development plan, for providing stimulus at a variety of growth-points and filling critical gaps in technology and skills.

(c) The Governing Council of the United Nations Development Programme at its Session held in June 1972 in Geneva has approved the Country Programme for India, with an Indicative Planning Figure of \$ 50 million for the five-year period 1972-1976.

Setting up of Proper Organisation to look into the grievances of Defence Personnel

4181. SHRI VAYALAR RAVI : Will the Minister of DEFENCE be pleased to state :

(a) whether at present there is no proper organisation at Government level to look into and redress the grievances of the Jawans of our Defence Forces; and

(b) if so, whether Government propose to set up a suitable body at Govt. level to attend to the grievances ?